

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

6

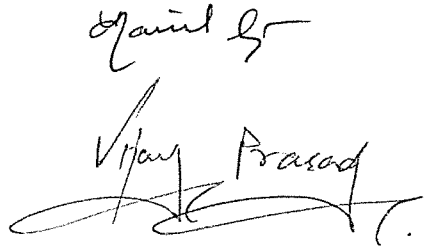
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM<sup>00</sup> 11/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/6/2016  
NAME OF THE PETITIONER(S) : Mathew Koshy  
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

SIRISH CHOWDHARY, T  
FOR T.M. NAIDU & CO FOR RESP.  
T.M. VIJAY PRASAD Petitioner  
P.C.S. 

ORDER

Counsel representing both parties are present. Counsel for petitioner stated that in view of petitioner's demise, they are taking steps to implead the legal heirs of the deceased and prayed for time. At request, time is enlarged. Put up on 17.10.2018.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

knp